

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3044**

TO BE ANSWERED ON THE 8TH AUGUST, 2023/ SRAVANA 17, 1945 (SAKA)

INFILTRATION ON INDIAN BORDERS

†3044. SHRI BHOLANATH (B.P. SAROJ):

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any information has been received by the Government regarding infiltration on the borders of the country with the help/connivance of any official or local persons; and

(b) if so, the concrete action being taken by the Union Government in this regard to stop Bangladesh and Pakistan infiltration on the Indian borders?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NISITH PRAMANIK)**

(a) & (b): To stop infiltration along Indo-Pakistan and Indo-Bangladesh Borders the Government has adopted a multi-pronged approach which inter-alia includes round the clock surveillance and patrolling on the borders and establishment of observation post; increase in number of BSF personnel; construction of border fencing & floodlighting; use of water crafts/boats and floating Border Out Posts (BOP) for domination of riverine area; advance technological equipments like Hand Held Thermal Imager (HHTI), Night vision Device (NVD), Twin Telescope, Unmanned Aerial Vehicles (UAV); upgradation of intelligence setup and enhanced

coordination with the State Governments/concerned intelligence agencies.

02 BSF personnel and 21 local person/civilian involved in infiltration attempts have been apprehended since year 2021. Whenever any such involvement of officials or local persons is noticed, Central and State Government authorities concerned carry out proper investigation and appropriate strict action is taken as per the law.
